

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 6610 of 2006

Krushna Prasad Sahoo ***Petitioner***

Mr. Gautam Mishra, Senior Advocate
(Amicus Curiae)

-versus-

State of Orissa and others ***Opposite Parties***

Mr. Debakanta Mohanty, Additional Government Advocate
Mr. Ishwar Mohanty, Additional Standing Counsel
Mr. Manoj Chhabra, Director General of Prisons, Odisha

CORAM:
THE CHIEF JUSTICE
JUSTICE M.S. RAMAN

ORDER
09.11.2022

Order No.

42. 1. An affidavit has been filed by the Deputy Inspector General of Prisons on 7th November, 2022 and the same be placed on record.
2. Since there is a Full Court Reference at 2.00 pm today, list tomorrow at 2.00 pm.

(Dr. S. Muralidhar)
Chief Justice

(M.S. Raman)
Judge